NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 45/14	IA 4/17 a/w CA 1/15 in TP 63/16	Hearing **	397/ 398	Catherine Cairey Remo nnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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2) P. B. ARRIAH	Jespondent by	Piillo
9845015216	, ,	
3) B. Rajeswara (on All Respondents	Bigger
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Counsel for petitioner is present. Counsel for respondent is also present. IA 04/17 is taken up today. Counsel for petitioner has filed rejoinder to IA 04/17.

The matter is listed for hearing finally on 18.09.2017 and no adjournment will be given on that day.

MEMBER (J)

MEMBER (T)